FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR MEDYBIZ PRIVATE LIMITED OPERATING IN THE BUSINESS OF INVESTMENT AND FINANCIAL INTERMEDIATION SERVICES

(Under regulation 36 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Medybiz Private Limited **CIN:** U72200MH2000PTC294957 **PAN:** AACCM0084D
2.	Address of the registered office	**Office of corporate debtor:** Manek Mahal, 6th Floor, 90 Veer Nariman Road, Mumbai, Maharashtra, India - 400020
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Mumbai
5.	Installed capacity of main products/ services	No information available
6.	Quantity and value of main products/ services sold in last financial year	No information is available on quantity. The Corporate Debtor booked **NIL revenue** from operation (other income is Rs. 28,500) as per audited financial statements for FY 2022-23. Financial statements for FY 2023-24 are not available.
7.	Number of employees/ workmen	No information available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email at medybiz.987@yahoo.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email at medybiz.987@yahoo.com
10.	Last date for receipt of expression of interest	20-07-2024
11.	Date of issue of provisional list of prospective resolution applicants	30-07-2024
12.	Last date for submission of objections to provisional list	04-08-2024
13.	Date of issue of final list of prospective resolution applicants	14-08-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19-08-2024
15.	Last date for submission of resolution plans	18-09-2024
16.	Process email id to submit Expression of Interest	**medybiz.987@yahoo.com**

NPV INSOLVENCY PROFESSIONALS PRIVATE LIMITED
IPE REG. No. IBBI/IPE/0040

IPE- NPV INSOLVENCY PROFESSIONALS PRIVATE LIMITED
(Formerly Known as Mantrah Insolvency Professionals Private Limited)
Through its Director - Mr. Ritesh Prakash Adatiya
Appointed as Resolution Professional
In the matter of Medybiz Private Limited
IBBI Reg. Mo: IBBI/IPE-0040/IPA-2/2022-23/50021
Email For Correspondence - medybiz.987@yahoo.com
AFA validity up to: 14.01.2025
Date: 5th July 2024
Place: Ahmedabad

CORPORATE BRIEFS

UPDATE (DOP)

India – Africa Postal Meet

The Govt. of India, through the Ministry of Communications, Department of Posts, in collaboration with the Universal Postal Union [UPU] and the United States Postal Service [USPS], commenced the capacity building and study visit program for the CEO's of DOs from 24 African countries under the South-South Triangular Cooperation [SSTC]. The inaugural ceremony took place on 21st June 2024 at Hotel Taj Land's End, Bandra, Mumbai. The objective of this study visit is to share and showcase Indian model of delivering various services through Post Offices. As a part of ongoing study visit on the third day on 23rd June, the delegates visited International Business Centre (IBC) in the Air Mail Sorting Division, Mumbai. Shri Amitabh Singh, Postmaster General (Mails Management & Business Development), Maharashtra Circle, received the African delegates at the IBC Mumbai. Commissioner of Customs Shri Harish Dharnia, APMG (BD) Maharashtra Circle Dr. Sudhir Gopal Jakhere, Sr. Supdt. Of Air Mail Sorting Division Shri Pandurang Chormale were also present on the occasion.

UPDATE (WR)

WESTERN RAILWAY FULLY PREPARED TO BRACE THE MONSOONS

Western Railway has undertaken various pre monsoon preparatory works on mission mode alongwith proper upkeep & maintenance of the mechanical, signalling, electrical assets & equipment, etc. Western Railway has ensured that all works have been completed within the stipulated target. This will ensure smooth and disruption-free train services during the ensuing monsoons. According to a press release issued by Shri Vineet Abhishek, Chief Public Relations Officer of Western Railway, to ensure uninterrupted services during the ensuing monsoon, targets for various monsoon preparedness related works were followed meticulously and WR completed these works before time. This year, Western Railway has deployed Remote Operated Floater Cameras to take photograph of culverts and Bridges which are inaccessible to reach manually. This is being done first time in Indian Railways. These remote operated cameras have inbuilt lighting system which helps in getting clear images of underground culverts, even in darkness. Based on these photographs, cleaning of these culverts is being done. WR is also in close coordination with various Municipal Bodies for providing timely and prior information to Western Railway whenever water is being released from Dams (Pelhar Dam of VVCMC / Tulsi, Vihar & Powai lakes of MCGM) affecting bridges and tracks. Further, they have been requested for arranging local transport for quick disbursal of passengers, during emergencies.

Railways' focus on the facilities of common railway passengers: coach production increased

To ease the life of common passengers, IR has planned for the production of about 10,000 Non- A Ccoaches for next two years. According to officials, during FY 2024-25 & 2025-26, around 10000 coaches are being finalized with a record number of over 5300 General coaches.

In FY 2024-25, Railways plan to manufacture 2605 General coaches including Amrit Bharat General coaches, 1470 Non AC Sleeper including Amrit Bharat Sleeper coaches, 323 SLR coaches including Amrit Bharat SLR Coaches, 32 High Capacity Parcel Van and 55 pantry cars.

In FY 2025-26, Railways plan to manufacture 2710 General coaches including Amrit Bharat General coaches, 1910Non AC Sleeper including Amrit Bharat Sleeper coaches, 514 SLR Coaches including Amrit Bharat SLR coaches, 200 High Capacity Parcel Van and 110 Pantry cars.

The demand for rail service is dynamic and decreases/increases depending upon seasonal variations, growth of passenger traffic, etc. The requirement of the coaches is based on these factors and gets included in the annual Coach Production Programme. The production of coaches normally commensurate with the requirement.

UPDATE (SBI)

SBI Unveils "MSME Sahaj – End to End Digital Invoice Financing" MSME Loans with TAT of less than 15 minutes

tate Bank of India (SBI), the nation's largest bank, has announced the launch of "MSME Sahaj", a Web Based Digital Business Loans Solution for MSMEs' Invoice Financing. It is developed as a data-driven invoice financing credit assessment engine which will provide complete solution from applying the loan, documentation and disbursement of the sanctioned loan within 15 minutes, without any manual intervention. The closure of the loan on due date is also automated and is carried out by the system itself. Using "MSME Sahaj", Bank's customers can avail finance against their GST registered sales invoices of up to Rs. 1 lac in less than 15 minutes. The product is based on machine learning model and uses authentic data footprints from GSTIN, Customers' Bank Statements and CIC data base etc. With the launch of MSME Sahaj, SBI has once again set a new standard in MSME lending. MSME landscape has been identified as one of the focal points by the Bank for the next five years and this innovative digital product marks a significant leap in digital lending space. The product is meant to cater to Sole Proprietorship non-credit Customers of State Bank of India having satisfactory Current Account with the bank. This innovative offering will be readily accessible to them through the Bank's Internet Banking application.

UPDATE (KVIC)

Bumper sale of Khadi yoga clothes and mats on International Yoga Day

This International Yoga Day brought special happiness to lakhs of Khadi artisans in rural areas of India. On International Yoga Day celebrated on 21st June, Khadi and Village Industries Commission, Ministry of Micro, Small and Medium Enterprises (KVIC), Government of India sold 1,09,022 yoga mats and 63,700 yoga dress worth Rs 8,67,87,380 to various government departments through 55 Khadi institutions across the country. Releasing the figures in Delhi on wednesday, KVIC Chairman Shri Manoj Kumar said that the 'brand power' of Prime Minister Shri Narendra Modi has made the Indian heritage of yoga as well as Khadi popular. It is a matter of joy for the Khadi family that this time there has been a record-breaking sale of special yoga clothes and mats made by our Khadi artisans. He further said that this time on Yoga Day, Prime Minister Shri Narendra Modi performed yoga in Srinagar and Union Home and Cooperation Minister Shri Amit Shah practiced yoga in Ahmedabad wearing Khadi yoga clothes. This is a matter of pride for Khadi artisans. As per the demand, KVIC had already informed Khadi institutions across the country, which included 55 institutions in Gujarat, Haryana, Uttar Pradesh, Rajasthan, Uttarakhand and Delhi, for supply.

UPDATE (MDL)

Mazagon Dock Shipbuilders Limited receives 'Navratna' Status

Ministry of Finance, Govt. of India has elevated Mazagon Dock Shipbuilders Limited (MDL), India's premier warship and submarine builders to NAVRATNA category on 25 June 2024. MDL is now the 21st Navratna CPSE in the country, 3rd in Defence PSUs and the first Shipyard to receive this status. The company posted a consolidated annual turnover of Rs. 9467 Crores and net profit of Rs. 1845 Crores for the FY 2023-24. MDL earned the status of Miniratna- I in 2006. MDL also holds 47.21% of equity share capital of Goa Shipyard Limited, a PSU under Ministry of Defence. Now being elevated to Navratna status, signifies its consistent performance in the recent past and MDL is further committed to play a more significant role in the country's defence landscape and contribute to the growth and development of the sector in the years to come. "The elevation to Navratna status is a testament to MDL's rich heritage and unwavering commitment to excellence," said Chairman and Managing Director (CMD) of MDL. MDL has achieved this feat owing to its strong legacy of technical proficiency in warship and submarine building and a workforce with professional diligence, innovation and performance that has elevated the growth of the company to new heights. "We are deeply thankful to all our stakeholders for reposing their trust with MDL, and the entire workforce – past & present, whose dedication has been pivotal towards the company's success. We extend our heartfelt gratitude to the Ministry of Defence/ Department of Defence Production, Dept of Public Enterprises, DIPAM and our esteemed customers the Indian Navy, under whose guidance and support, MDL has been able to achieve this milestone", CMD added.

UPDATE (A. R. Antulay College)

Barrister A. R. Antulay College of Law convocation.

Anjuman-I-Islam's Barrister A. R. Antulay College of Law, CSMT, Mumbai organised its 4th Degree Distribution Ceremony on 24th July, 2024. His lordship Justice Bhushan Ramkrishna Gavai, Hon'ble Senior Judge of Supreme Court of India graced the

occasion as the Chief Guest and the program was presided by Dr. Zahir I. Kazi, Padma Shri Awardee 2024. The event was attended by members of Anjuman-I-Islam, Sr. Vice President Mr. Mushtaq Antulay, Treasurer Mr. Moiz Miyajiwala, Jt. Secretary Mr. Shoaib Jamkhanawala. His Lordship Justice Bhushan Ramkrishna Gavai emphasized about the importance of constitutional values, ideals, principles, practical nuances of legal profession and importance of quality education. Dr. Zahir I. Qazi, President of Anjuman Islam said that Anjuman Islam caters to downtrodden strata of the society. Anjuman Islam has given the best of legal luminaries right from its founding fathers till this era. He congratulated the graduating lawyers and advised them to work hard and create their own face value with commitment, discipline and character.

UPDATE (WR)

Triumph Through Failure: An Outcome of Synergy in Teamwork of Mumbai Division of WR

Western Railway's Air-conditioned (AC) locals of Mumbai suburban section has become popular with the masses and the number of commuters travelling by AC locals has been increasing day by day. Currently, Western Railway is running 96 AC local services with 7 rakes. Hence, all efforts are being taken by WR for efficient upkeep & maintenance of these AC EMU locals. To tackle this issue head-on, a team comprising of officers and supervisors of EMU car shed at Mumbai Central, Kandivali and Virar worked under the visionary guidance of Shri. Niraj Verma, Divisional Railway Manager of Mumbai Central Division. According to a press release issued by Shri Vineet Abhishek, Chief Public Relations Officer of Western Railway, a Reliability Action Plan (RAP) has been devised by the team of EMU Carshed at Mumbai Central, Kandivali and Virar to address the failures in Air-conditioned rakes. Through rigorous testing and data analysis of all Air-Conditioned EMU rakes, key factors contributing to the failures were identified. After critical analysis of the failures, they were classified into different heads and sub-heads. Some of the major concerns which were addressed were pertaining to Roof Mounted Package Unit (RMPU), Traction Motor (TM), Automatic Door Closure (ADC) and BHEL Electrics and Equipment. Due to such diligent analysis, strategic planning and collaborative effort, the failures in AC rakes have significantly reduced. Shri Abhishek stated that the Reliability Action Plan serves as a testament to the power of teamwork, innovation, and unwavering determination in the face of adversity.Update (WR)

CLASSIFIEDS

PERSONAL

CHANGE OF NAME

I LOHIT GULSHAN AHUJA S/O GULSHAN CHUNNILAL AHUJA R/O Bldg-No-27 Flat-No-505 Siddhachal Phase-5 Thane Apna Bazar Maharashtra-400610 changed my name to LOHITT GULSHAN AHUJA.

0040736665-2

I NVVSV RAMADHARABABU THUMMAPAL alias THUMMAPALA N V V S V R DARABABU alias N V V S V RAMADHARABABUT alias RAMADHARABABU NVVSV THUMMAPAL S/O APPALA NAIDU THUMMAPALA R/O Gn-66 67 Fn D-302 D-Bldg-Raga Altis-Ph2 Ethkheda-Aurangabad Maharashtra-431001 changed my name to DHARABABU THUMMAPALA.

0040736665-1

"IMPORTANT"

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever. Registered letters are not accepted in response to box number advertisement."

CLASSIFIED CENTRES IN MUMBAI

Beejay Ads, Opera House Phone : 23692926 / 56051035.

Color Spot, Byculla (E). Phone : 23748048 / 23714748.

FCA Communications, Nariman Point, Phone : 40020550 / 51.

Fulrani Advtg. & Mktg. Antop Hill Phone: 24159061 Mobile: 9769238274/ 9969408835

Ganesh Advertising, Abdul Rehman Street, Phone : 2342 9163 / 2341 4596.

J.K. Advertisers, Hornimal Circle, Fort. Phone : 22663742.

Mani's Agencies, Opp.G.P.O., Fort. Phone : 2263 00232. Mobile : 9892091257.

Manjyot Ads, Currey Road (E) Phone : 24700338. Mobile : 9820460262.

OM Sai Ram Advtg., Currery Road Mobile: 9967375573

Pinto Advertising, Mazagaon, Phone : 23701070. Mobile : 9869040181.

Premier Advertisers Mumbai Central Mobile: 9819891116

Sarjan Advertising, Tardeo, Phone : 66626983

केनरा बैंक Canara Bank

सिंडिकेट Syndicate

Canara Bank Specialised SME Branch, Mumbai Goregaon, Ground Floor, Hetali Blessings,Plot No. 10, Vishweshwar Nagar, Off. Aarey Road, (Near Udupi Hotel), Goregaon (East), Mumbai - 400063. **Email** : cb15017@canarabank.com

DEMAND NOTICE [SECTION 13(2)]

To,

Sri Nileshkumar Dhirubhai Patel, 602, Yash Orion, CTS No. 460/4, Ib Patel Road, Off. Village Pahadi, Goregaon East, Mumbai - 400063. **Also Residing At :** Flat No. 202, Building No. 5, Anandi Villa, Near Green Land, 21, Lajpat Rai Road, Vile Parle (West), Mumbai - 400057. **Also Residing At :** Flat No. 201, 2nd Floor, Bliss Kasa Co-Operative Society Ltd., Bhavani Shankar Road, Dadar West, Mumbai - 400028. **Also Residing At :** 45 Jay Jalaram Society, Near Viratnagar Bapunagar, Highway Road, Ahmedabad – 382350.

Dear Sir,

Sub: Demand Notice Under Section 13(2) of The Securitisation And Reconstruction Of Financial Assets And Enforcement of Security Interest Act 2002.

That **Sri Nileshkumar Dhirubhai Patel** has availed the following loans/credit facilities from our CANARA BANK SPECIALISED SME BRANCH, MUMBAI GOREGAON (15017) from time to time:

[Fund based Details of Liability]

No.	Loan No.	Nature of Loan/Limit	Loan Amount	Liability as on 26.06.2024	Rate of Interest (Including Penal Interest)
1.	160002081313	Home Loan	Rs. 2,20,00,000/-	Rs. 2,26,26,011.12	(8.65+2.36)= 11.01%
2.	160001675727	Home Loan	Rs. 1,80,00,000/-	Rs. 1,85,42,032.95	(8.85+2.36)= 11.21%
3.	164004053820	Home Loan Secure	Rs. 1,29,448/-	Rs. 1,30,839.00	(9.35+2.36)= 11.71%
4.	125005857359	Credit Card	Rs. 5,00,000/-	Rs. 5,74,615.24	30.00%
5.	125005857491	Credit Card	Rs. 1,00,000/-	Rs. 99,903.39	30.00%
6.	110120955476	Payroll OD Account	Rs. 3,00,000/-	Rs. 355.00	17.90%

The above said loan/credit facilities are duly secured by way of mortgage of the assets more Specifically described in the schedule hereunder, by virtue of the relevant documents executed by you in our favour. Since you had failed to discharge your liabilities as per the terms and conditions stipulated, the bank has classified the debt as NPA on **08.05.2024.** Hence, we hereby issue this notice to you under section 13 (2) of the subject Act calling upon you to discharge the entire liability of **Rs. 4,19,73,756.70 (Rupees Four Crores Nineteen Lakhs Seventy Three Thousand Seven Hundred Fifty Six and Seventy Paisa Only)** with accrued and up to date interest and other expenses, within sixty days from the date of the notice, failing which we shall exercise all or any of the rights under Section 13(4) of the subject Act.

Further, you are hereby restrained from dealing with any of the secured assets mentioned in the schedule in any manner whatsoever, without our prior consent. This is without prejudice to any other rights available to us under the subject Act and/or any other law in force.

Your attention is invited to provisions of sub-section (8) of Section 13 of the SARFAESI Act, in respect of time available, to redeem the secured assets.

The demand notice had also been issued to you by Registered Post Ack due to your last known address available in the Branch record.

SCHEDULE

The specific details of the Assets Mortgaged/ Hypothecated are enumerated hereunder:

Mortgaged/ Hypothecated Assets item wise	Detailed Description to be given
1.	Flat No. 202, 2nd Floor, Building No. 5 Anandi Villa Situated At 21, Lajpat Rai Road, Vile Parle (West), Mumbai - 400057. Plot No.117-C, Tps III, CTS No.1169 of Vile Parle In Mumbai Suburban District and The Land Bounded as on or Towards **East By** Lajpatrai Road, **West By** Plot No.116 of the Scheme and Passage and Boundary of Scheme, **North By** Remaining Land of Plot No. 117 of the Scheme, **South By** Remaining Land of the Plot No. 117 of the Scheme.
2.	Flat No. 201, 2nd Floor, Bliss Kasa Co-operative Society Ltd., Situated at Bhavani Shankar Road, Dadar West, Mumbai - 400028, Being Lying and Situated At Final Plot No. 482 Piece or Parcel of Land Bearing C.T.S. No. 1434 – TPS IV of Mahim Division, Village Lower Parel, Taluka Mumbai City Situated In The Registration Sub-District of Mumbai City.

Sd/-

Date : 27.06.2024 **Authorized Officer/ Divisional Manager**

Place : Mumbai **Canara Bank**

AUTHUM **AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED**

Registered Office: 707, Raheja Centre, Free Press Journal Road, Nariman Point, Mumbai-400 021. Ph.: (022) 6747 2117 Fax: (022) 6747 2118 E-mail: info@authum.com

DEMAND NOTICE

Whereas the borrowers/co-borrowers/guarantors/mortgagors mentioned hereunder had availed the financial assistance from Authum Investment & Infrastructure Limited("AIIL") (Resulting Company pursuant the demerger of lending business from Reliance Commercial Finance Limited ("RCFL") to AIIL vide NCLT order dated 10.05.2024) We state that despite having availed the financial assistance, the borrowers/ guarantors/ mortgagors have committed various defaults in repayment of interest and principal amounts as per due dates. The account has been classified as Non Performing Asset on the respective dates mentioned hereunder, in the books of AIIL in accordance with the directives relating to asset classification issued by the National Housing Bank, consequent to the Authorized Officer of AIIL under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 & in exercise of powers conferred under Section 13(12) read with Rule 3 of Security Interest (Enforcement) Rules, 2002 issued Demand Notices on respective dates mentioned herein below under Section 13(2) of SARFAESI Act, 2002 calling upon the following borrowers/guarantors/mortgagors to repay the amount mentioned in the notices together with further interest at the contractual rate on the amount mentioned in the notices and incidental expenses, cost, charges etc until the date of payment within 60 days from the date of receipt of notices. The notices issued to them on their last known addresses have returned un-served and as such they are hereby informed by way of public notice.

Sr. No.	Loan No. / Name Of The Borrower / Address	Co-Borrower and Guarantor Name Director Name	NPA DATE	Date Of Demand Notice	Outstanding Amount	Loan Amount
1.	**RLHLMUM000199342/Furniture Concepts India Limited** 1st Floor 2a 2b 106, Vikas Center Condominium,Santacruz W, Mumbai – 400054.Also At:Shop No 4, Ground Floor, Park Paradise, Kaybees Coop Hsg Soc Ltd, Cst No 1/268, Oshiwara, Plot No H 43, Andheri West Mumbai-400053	**1. Ashfaq Salim Merchant 2. Yasmin Ashfaq Merchant**	04.09. 2017	14-JUN-2024	**Rs. 58,89,678.00 (Rupees Fifty Eight Lakh Eighty Nine Thousand Six Hundreds Seventy Eight Only)**	**Rs. 70,00,000 (Rupees Seventy Lakhs Only)**
Property Address Of Secured Assets:- All That Piece And Parcel Of The Property Shop No 4, Ground Floor, Park Paradise, Kaybees Coop Hsg Soc Ltd, Cst No 1/268, Oshiwara, Plot No H 43, Andheri West Mumbai-400053.Carpet Area: 240 Sq. Ft. & Mezzanine Area: 240 Sq. Ft.North: Road East: Paradise No 03 West: Bldg South: Bldg						
2.	**RHHLMUM000056915/M A Khan,** M/S Karam Enterprise B 701 Sat, Arpan Pg Vora Road Mira Road E 7th Floor B 11 Sai Complex Thane Maharashtra-401107 **Also At** –M/S Karam Enterprise , B 701 Sat Arpan Pg Vora Road Mira Road E , 7th Floor B 11 Sai Complex , Thane , Maharashtra Zip:401107 Ph: 022-65648365, Mb: 9867948365, Email:Makhan.Kgn@Gmail. Com **Also At –** 403/3 Sand Stone Bldg Kanakia Road, Beverly Park Mira Road (E) Thane Maharashtra-401107 **Also At** – Flat No 3604 And 3605 36th Floor Wing B Jp Deck Goregaon East Mumbai maharashtra-400097	**1. Serina A Khan 2. Karam Enterprise**	11.03. 2024	24th May 2024	**Rs. 31477707/- (Rupees Three Crores Fourteen Lakhs Seventy Seven Thousand Seven Hundred Seven Only)**	**Rs. 40000000/- (Rupees Four Crore Only)**
Property Address Of Secured Assets:-All That Piece And Parcel Of Land Admeasuring "Flat No 3604 And 3605 36th Floor Wing B Jp Deck Goregaon East Mumbai Maharashtra-400097 Site Boundaries- North : Mira Nagar Slum Area, East : Slum,West : Dindoshi Sessions Court, South : Arun Kumar Vaidya Marg						
3.	**RLLPMUM000168946 & RLLPMUM000171765 /Parth Sarthi Sharma** Flat No 303/306 Kanchanganga Jp Road Manish Nagar Andheri W Mumbai Maharashtra 400058 Also At:-Kemoil Private Limited 608 Embassy Centre Nariman Point 6th Flr Mumbai Maharashtra 400021	**1. Laveena Sharma 2. Kemoil Privatelimited**	12.03. 2022	22. 04. 2024	**Rs. 42,10,730.00 (Rupees Forty Two Lakhs Ten Thousand Seven Hundred Thirty Only)**	**Rs. 40,75,000 (Rupees Forty Lakh Seventy Five Thousand Only)**
Property Address Of Secured Assets:-Property No.1-Flat No 303 3rd Floor Kanchanganga Chsl, J P Road Manish Nagar, Andheri West-400058 Boundaries:- North: U/C Bldg,East: Manish Tower, West: New Akhand Jyot,South: Gurudwara						
4	**RHAHMUM000036501/ Shailendra Ramvriksha Gaund,** Room No R 1 Unit No 32 Govt Qrts , Aarey Milk Colony Aarey Rd, Goregaon East, Mumbai, Maharashtra Zip:400056 Also At – Room No R 1 Unit No 32 Govt Qrts, Aarey Milk Colony Aarey Rd, Goregaon East , Mumbai , Maharashtra Zip:400056 Also At –Flat No 102 1st Floor Bldg No L 16, Lig Type Cidco Swapnapoorti Housing Scheme, Sector No 36 Taloja Jail Road Kharghar,Navi Mumbai Maharashtra-410210	**1.Ramvriksha Yamuna Gound**	06.02. 2024	24th MAY 2024	**Rs. 22,53,799/- (Rupees Twenty Two Lakhs Fifty Three Thousand Seven Hundred Ninety Nine Only)**	**Rs. 25,00,000/- (Rupees Twenty Five Lakhs Only)**
Property Address Of Secured Assets:- All That Piece And Parcel Of Land Admeasuring -"Flat No 102 1st Floor Bldg No L 16 Lig Type Cidco Swapnapoorti Housing Scheme Sector No 36 Taloja Jail Road Kharghar Navi Mumbai Maharashtra-410210 Site Boundaries North : Building No . L-28,East : Building No . L-15,West : Building No . L-17, South : Internal Road						
5	**RLLPMUM000283397/Tejas Mukesh Parikh,** Flat No 513 D Wing Kamala Vihar Chs Ltd,Mahavir Nagar Kandivali West,Nr Kamla Vihar Sport Club,Mumbai Maharashtra Pin Code 400067.Also At-Standard Steel Company,Profit Center G/15 Ground Floor,Opp Balaji Banquet Hall Gate No 2 Mahavir Nagar,Kandivali West Opp Panchsheel Enclave Mumbai 400067.	**1. Standard Steel Company 2. Mukesh Champaklal Parikh 3. Vipra Mukesh Parikh**	26.04. 2021	22th April 2024	**Rs. 45,82,411 (Rupees Forty Five Lakhs Eighty Two Thousand Four Hundred Eleven Only)**	**Rs.34,40,000 (Rupees Thirty Four Lakh Forty Thousand Only)**
Property Address Of Secured Assets:- All That Piece & Parcel Of Flat No 513, 5th Floor, D-Wing, Kamala Vihar Abcd Chsl, Mahavir Nagar, Dahanukar Wadi, Kandivali (W), Mumbai 400067 Site Boundaries North: Charkop Village Road, East: Resi Bldg, West: Kamala Viha Sports Club, South: Maitry Residency.						

In the circumstances as aforesaid, the notice is hereby given to the above borrowers, co-borrowers and/ or their guarantors (where ever applicable) to pay the outstanding dues as mentioned above along with future interest and applicable charges within 60 days from the date of the publication of this notice failing which further steps will be taken after the expiry of 60 days of the date of this notice against the secured assets including taking possession of the secured assets of the borrowers and the mortgagors under Section 13(4) of Securitisation and Re-construction of Financial Assets and Enforcement of Security Interest Act. 2002 and the applicable rules there under.

Please note that under Section 13 (13) of the said Act, no Borrower shall, transfer by way of sale, lease or otherwise any of his secured assets referred to in the notice, without prior written consent of the secured creditor.

Dated : 05.07.2024 Place: Maharashtra **Authorized Officer, Authum Investment & Infrastructure Limited**

TRANSTREASURE SERVICES (INDIA) PRIVATE LIMITED (In Liquidation)

1st E-Auction Notice

Notice is hereby given to the public at large for inviting bids for sale of the assets of Corporate Debtor M/s TRANSTREASURE SERVICES (INDIA) PRIVATE LIMITED-in Liquidation having CIN U93030MH2011PTC223158 having its registered office at Shop no. 43, Plot No. 92 To 95, Sector-15, Maruti Paradise, Belapur Navi Mumbai Thane MH 400611 in the following lot by the liquidator appointed by the Hon'ble NCLT, Mumbai Bench-I vide its order dated 21.05.2024.

Sl. No.	Description	Date and time of auction	Reserved Price. (Rs.)	EMD (Refundable)	Bid Incremental amount (Rs.)
1.	Corporate Debtor as a whole (as going concern)	05.08.2024 Monday from 11:00 am to 5:00 pm	38,00,000/-	3,80,000/-	5000/-

1. The sale will be done by the under signed through e-auction platform.
2. E- Auction will be conducted on "AS IS WHERE IS, WHATEVER THERE IS AND WITHOUT RECOURSE BASIS" through service provider, M/s e-procurement Technologies Limited on E-Auction platform: https://ncltauction.auctiontiger.net
3. The EMD (refundable as per terms of Assets Sale Process Memorandum) shall be payable by interested bidders through demand draft/pay order/NEFT/RTGS Bank transfer on or before 03.08.2024 in account of "Transtreasure Services (India) Private Limited Resolutional Account" account details shall be shared on e-mail or on e-auction document.
4. For detailed terms and conditions of e-auction and particulars of assets offered e-auction process document may be obtained from the liquidator Mr. Rajiv Bajaj by sending email cirptrans@gmail.com and contact no.8800794355.
5. Last date of submission of EOI by the interested bidder is 19.07.2024 and declaration of qualified bidder is 21.07.2024.
6. Last date of submission of EMD is 03.08.2024.
7. The liquidator has right to accept or cancel or modify or extend any terms and conditions of the e-auction.

Date: 04.07.2024 **Rajiv Bajaj**

Place: Mumbai Liquidator of TRANSTREASURE SERVICES INDIA PRIVATE LIMITED

IBBI/IPA-002/IP-N00276/2017-18/10834

AFA Valid till 07.12.2024

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR MEDYBIZ PRIVATE LIMITED

OPERATING IN THE BUSINESS OF INVESTMENT AND FINANCIAL INTERMEDIATION SERVICES

(Under regulation 36 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	**Medybiz Private Limited** CIN: U72200MH2000PTC294957 PAN: AACCM0084D
2.	Address of the registered office	Office of corporate debtor: Manek Mahal, 6th Floor, 90 Veer Nariman Road, Mumbai, Maharashtra, India - 400020
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Mumbai
5.	Installed capacity of main products/ services	No information available
6.	Quantity and value of main products/ services sold in last financial year	No information is available on quantity. The Corporate Debtor booked NIL revenue from operation (other income is Rs. 28,500) as per audited financial statements for FY 2022-23. Financial statements for FY 2023-24 are not available.
7.	Number of employees/ workmen	No information available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email at **medybiz.987@yahoo.com**
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email at **medybiz.987@yahoo.com**
10.	Last date for receipt of expression of interest	20-07-2024
11.	Date of issue of provisional list of prospective resolution applicants	30-07-2024
12.	Last date for submission of objections to provisional list	04-08-2024
13.	Date of issue of final list of prospective resolution applicants	14-08-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19-08-2024
15.	Last date for submission of resolution plans	18-09-2024
16.	Process email id to submit Expression of Interest	**medybiz.987@yahoo.com**

IPE- NPV INSOLVENCY PROFESSIONALS PRIVATE LIMITED

(Formerly Known as Mantrah Insolvency Professionals Private Limited)

Through its Director - Mr. Ritesh Prakash Adatiya

Appointed as Resolution Professional In the matter of Medybiz Private Limited

IBBI Reg. No: IBBI/IPE-0040/IPA-2/2022-23/50021

Date: 5th July 2024 **Email For Correspondence - medybiz.987@yahoo.com**

Place: Ahmedabad **AFA validity up to:** 14.01.2025

संस्थापक-नाट्याचार्य कृष्णाजी प्रभाकर खाडिलकर

संपादकीय

नवाकाळ

।। न मे भक्त प्रणश्यति ।।

पावसाचा दिलासा नाही

'नेमेचि येतो पावसाळा', असे म्हणत असताना या पावसाळ्याबरोबर त्याच्या नेहमीच्या लहरीपणाचाही अनुभव येत असतो. वेधशाळांनी यंदाच्या पावसाबाबत बरेच दिलासादायक अंदाज व्यक्त केले आहेत. पहिल्या जून महिन्यातसुद्धा सगळीकडे चांगला पाऊस होईल असा अंदाज व्यक्त झाला होता. शेतकरी त्या अंदाजानुसार पेरणीच्या तयारीत होता तर सरकारी यंत्रणासुद्धा जून महिन्यातल्या पावसावर पाणीपुरवठ्याचे अंदाज बांधत होत्या. परंतु अपेक्षेप्रमाणे पाऊस झाला नाही. आज संपूर्ण राज्याचा विचार केला तर पेरणीला आवश्यक असलेला असा उत्तम पाऊस कुठेही झालेला नाही. महाराष्ट्राच्या अनेक भागांत पाऊस कोसळलेला आहे. साधारणपणे जून अखेरपर्यंत पेरण्या पूर्ण होतात. आणि त्या पेरण्यांना आवश्यक असा पाऊसही हवा असतो. पहिल्या एक दोन पावसानंतर शेतजमिनीतल्या वाफेचा अंदाज घेऊन शेतकऱ्यांना पेरणीबाबतचा निर्णय घ्यावा लागतो. आणखी पावसाची वाट पाहिली तर नुकसान होण्याची शक्यता असते. म्हणून आहे त्या पावसावर समाधान मानून शेतकरी पेरण्यांची कामे पूर्ण करण्याच्या मागे असतात. तशा राज्यातल्या साठ ते सत्तर टक्के भागांत पेरण्या झालेल्या दिसतात आणि आता पावसाची प्रतीक्षा आहे. आठ दहा दिवस मागेपुढे पाऊस होईल असा अंदाज बांधून शेतकरी जोखीमही स्वीकारतात. पुढच्या सप्ताहाच्या अखेरीपर्यंत महाराष्ट्राच्या सर्व भागांत जर पुरेसा पाऊस झाला नाही तर मात्र दुबार पेरणीचे संकट उभे राहू शकते. जे शेतकऱ्यांसाठी आर्थिक फटका देणारेही ठरते. कारण पेरणीबरोबरच खतांचाही वापर सुरू होतो. पावसाळ्यापूर्वी बी बियाणे आणि खतांसाठी शेतकऱ्याने करून ठेवलेली तरतूद पावसाच्या या लहरीप्रमाणे वाया जाणारी ठरू शकते. सध्या तरी राज्याच्या अनेक भागांमध्ये पावसाच्या या लहरीपणाचा शेतकरी अनुभव घेतो आहे. शेतीच्या या वेळापत्रकात फार मोठा बदल करता येत नाही. ज्वारी, बाजरी, भुईमूग, कपाशी यासारख्या पिकांना किमान दीड महिन्याची मुदत गरजेची ठरते.

शेतकऱ्याला प्रतीक्षा

आज तशीच परिस्थिती राज्यातील पाणी पुरवठ्याबाबत झालेली आहे. जून अखेरीपर्यंत राज्यातल्या सर्व जलसाठ्यांमध्ये पुरेसा पाऊस येईल आणि पाणीपुरवठ्याबाबत दिलासादायक परिस्थिती निर्माण होईल याचा अंदाज होता. तोही जवळपास चुकीचा ठरलेला आहे. आता फक्त आषाढातल्या पावसावर शेतकरी आणि सरकारी यंत्रणांची भिस्त आहे. मात्र आजच्या परिस्थितीचा विचार केला तर सर्वदूर पाणी संकट गडद झालेले आहे. गेल्या वर्षी जून अखेरीपर्यंत राज्याच्या महत्त्वाच्या जलसाठ्यांमध्ये बऱ्यापैकी पाऊस झाला होता. परिणामी जुलैअखेरपर्यंत अनेक धरणं आणि जलसाठे भरली होती. ऑगस्टचा पाऊस हा तसा पाण्यासाठी बोनस ठरला होता. यंदा मात्र तशी परिस्थिती दिसत नाही. संपूर्ण जुलै महिन्यात म्हणजेच आषाढ महिन्याचा धो धो पाऊस कोसळला तरच पुरेसे पाणी जमा होऊ शकेल. अन्यथा पाणीटंचाईचे संकट नाकारता येत नाही. मराठवाडा, विदर्भ, खानदेश, पश्चिम महाराष्ट्राचा काही भाग पाणीटंचाईच्या झळा अजूनही सोसतो आहे. स्वाभाविकपणे सरकारी यंत्रणांच्या वेळापत्रकानुसार अनेक ठिकाणी जूनअखेरपर्यंत टँकरने पाणीपुरवठा करण्याचे धोरण आखले जाते. मात्र संपूर्ण जून महिन्यात अपेक्षित पाऊस झाला नसल्याने राज्यातील बऱ्याच भागांमध्ये टँकरने पाणीपुरवठा करण्याच्या मुदतीत वाढ करावी लागलेली आहे. पिण्याच्या पाण्याची टंचाई उन्हाळ्यात तर प्रचंड प्रमाणामध्ये जाणवत असतेच. त्याला अनुसरूनच त्या त्या भागातल्या सरकारी यंत्रणा पाणी पुरवठ्याबाबतचा अंदाज घेत असतात. वेधशाळांच्या अगदी ताज्या अंदाजाप्रमाणे जून महिन्यात सर्वत्र चांगला पाऊस होण्याची शक्यता व्यक्त झाली होती. किंबहुना अगदी जुलै महिन्यातसुद्धा सगळीकडेच चांगला पाऊस होईल असेच वेधशाळेचे म्हणणे आहे. परंतु जून महिन्याचा अनुभव लक्षात घेतल्यानंतर आता अधिक सावधानता बाळगावी लागणार आहे. मराठवाड्यात अनेक भागांमध्ये मे महिन्यात पाणीटंचाई गंभीर स्वरूपाची झाली होती. काही ठिकाणी मे महिन्यातच अवकाळी पाऊस कोसळला आणि काही दिवसापुरती ही पाणीटंचाई दूरही झाली होती. परंतु आता पुन्हा पूर्वीसारखीच परिस्थिती निर्माण झाली आहे.

शहरांचा पाणी पुरवठा गंभीर

पश्चिम महाराष्ट्रात जुलै महिन्यात तुडुंब पाऊस होतो. कृष्णा, पंचगंगा आदि नद्यांना महापूरही येतात. या सर्व परिस्थितीचा अंदाज घेऊन यावेळी कधी नव्हे ते सरकारी यंत्रणांनी काही पूर्वतयारी करून ठेवली आहे. कोकणातले दरडी कोसळण्याचे अनुभवही जमेस धरून एनडीआरएफसारख्या मदत पथकांना तयार ठेवले गेले आहे. एकीकडे महाराष्ट्रातल्या ग्रामीण भागात ही परिस्थिती असताना शहरी भागातल्या पाणीपुरवठ्याचाही प्रश्न तितकाच गंभीर झालेला आहे. अगदी मुंबईसारख्या महानगराला पाणी पुरवठा करणाऱ्या जलसाठ्यांची स्थिती अपेक्षेप्रमाणे सुधारलेली नाही. पहिले दोन तीन पाऊस येऊन गेल्यानंतर मुंबई, पुणे, नाशिक, संभाजीनगर, नागपूर या सगळ्याच महानगरांमध्ये पावसाने गुंगारा दिला आहे. मुंबईतला उकाडा आणखीनच वाढल्याने मुंबईकर हैराण होत आहे. ढगाळ वातावरण असूनही पाऊस येत नाही आणि अधिक दमट वातावरणामुळे मुंबईकरांचा एकाअर्थी कोंडमारा होतो आहे. गेल्या काही वर्षापासून पुणे, नाशिक, संभाजीनगर या शहरांच्या पाणीपुरवठ्याचे प्रश्न गंभीर होऊ लागले आहेत. या सगळ्या महानगरांची वाढ विचित्र पद्धतीने होते आहे. महानगरांच्या सर्वच बाजूंनी बांधकामांचे पेव फुटलेले दिसून येते. म्हणजे पिण्याच्या पाण्याची पूर्ण व्यवस्था नसताना महानगरपालिकांकडून बांधकामांना परवानगी दिली जाते. आणि एवढेच नव्हे तर नंतर भोगवटा प्रमाणपत्र म्हणजेच ओसी देऊन महानगरपालिका मोकळी होते. परिणामी लोक राहायला येतात आणि त्यांना पाण्याच्या भीषण समस्येला तोंड द्यावे लागते. महानगरपालिकादेखील कोणतीच उपाययोजना करू शकत नाही. आणि तिथल्या रहिवाशांना टँकरचा आधार घ्यावा लागतो. म्हणजे ग्रामीण भागात सरकारी टँकरने पाणी पुरवले जाते. तर शहरी भागात लोकांना खासगी पद्धतीने टँकरने पाणी मागवावे लागते, ही आज परिस्थिती आहे.

भारतीय हॉकीला पुन्हा संजीवनी मिळणार हॉकी इंडिया लीग याच वर्षी सुरू होणार

भारतात गेल्या काही दिवसात क्रीडा स्पर्धांना चांगले दिवस आले आहेत. लीग स्पर्धेच्या माध्यमातून खेळाडूंना चांगली कमाई करता येत आहे. आता हॉकीसाठी चांगले दिवस आले आहेत. ११ वर्षांपूर्वी सुरू करण्यात आलेली हॉकी इंडिया लीग पुन्हा एकदा सुरू करण्यात येणार आहे. पाच पर्व व्यवस्थितरित्या पार पडल्यानंतर ही स्पर्धा आर्थिक संकटामुळे बंद करावी लागली होती.

■ नवी दिल्ली

आयपीएलच्या धर्तीवर भारतीय हॉकीचा स्तर सुधारण्यासाठी आणि त्याला अधिक उंचीवर नेण्यासाठी हॉकी इंडियाने ११ वर्षांपूर्वी हॉकी इंडिया लीग सुरू केली होती. पण आर्थिक कारणास्तव ७ वर्षांपूर्वी बंद झालेली हॉकी लीग यावर्षी पुनरागमन करत आहे. यावेळी खेळाडूंवर पूर्वीपेक्षा जास्त पैशांचा वर्षाव केला जाईल. भारतीय राष्ट्रीय संघ आणि देशांतर्गत खेळाडूंव्यतिरिक्त जगभरातील अनेक बड्या खेळाडूंना यात भाग घेता येणार आहे. सात वर्षांपूर्वी या लीगला खूप पसंती मिळाली होती. त्यानंतर भारतीय हॉकीलाही त्याचा फायदा झाला होता. भारताने ऑलिम्पिकमध्ये कांस्य पदकाची कमाई केली होती.

हॉकी इंडिया पॅरिस ऑलिम्पिक २०२४ स्पर्धे नंतर खेळाडूंची नोंदणी सुरू करणार आहे. आतापर्यंत सुमारे १००० देशांतर्गत आणि ५०० हून अधिक परदेशी खेळाडूंनी यात खेळण्याची इच्छा व्यक्त केली आहे. आयपीएलच्या धर्तीवर या स्पर्धेसाठी खेळाडूंचा लिलाव होणार आहे. अहवालानुसार, आंतरराष्ट्रीय हॉकी महासंघाने डिसेंबर २०२४ ते फेब्रुवारी २०२५ दरम्यान स्पर्धेसाठी खिडकी निश्चित केली आहे. यावेळीही पुरुष लीगसोबतच महिला लीग सुरू राहणार आहे यावेळी फ्रँचायझीला खेळाडूंवर खर्च करण्यासाठी पूर्वीपेक्षा जास्त पैसे मिळणार आहेत. देशातील ३० मोठ्या कॉर्पोरेट्सनी या स्पर्धेत फ्रँचायझी मिळवण्याची इच्छा व्यक्त केली आहे. हॉकी इंडिया त्यांच्या संपर्कात आहे. त्यापैकी काही मालक असे आहेत की, त्यांच्या नावे आयपीएल आणि आयएसएल संघ आहेत. आयपीएलप्रमाणे या लीगमध्येही पाकिस्तानी खेळाडू दिसणार नाहीत. लीगच्या पहिल्या सत्रात पाकिस्तानी खेळाडूंना संधी मिळाली होती. पण जम्मू-काश्मीरमध्ये भारतीय जवानांवर झालेल्या हल्ल्यानंतर या खेळाडूंना मध्येच सोडून जावे लागले.

वर्ल्ड चॅम्पियन ऑफ लिजेंड स्पर्धेत पाकिस्तानचा ऑस्ट्रेलियावर विजय

■ लंडन

वर्ल्ड चॅम्पियन्स ऑफ लिजेंड स्पर्धेत पाकिस्तानने ऑस्ट्रेलियाचा ५ गडी राखून पराभव केला. पाकिस्तानचा कर्णधार युनिस खानने ४१ चेंडूत ६८ धावांची बहुमूल्य खेळी केली. त्यामुळेच पाकिस्तानला विजय मिळवता आला. पाकिस्तानने नाणेफेक जिंकून ऑस्ट्रेलियाला प्रथम फलंदाजी दिली. ऑस्ट्रेलियाने फिन्चच्या ६८ धावांच्या खेळीवर २० षटकात १८९ धावा केल्या. त्यानंतर विजयासाठी आवश्यक असलेल्या १९० धावांचा पाठलाग करताना पाकिस्तानने १९.४ षटकात १९१ धावा करून विजय मिळवला.

विम्बल्डनमध्ये कोकोगाफची आगेकूच; तिसऱ्या फेरीत धडक

■ लंडन

अमेरिकेची दुसऱ्या मानांकित कोकोगाफने आपली लय कायम राखताना विम्बल्डन टेनिस स्पर्धेच्या तिसऱ्या फेरीत धडक मारली. यासह महिला एकेरीत ओन्स जाबेउर व अग्रमानांकित इगा स्वीयातेकनेही पुढची फेरी गाठली. पुरुष एकेरीत स्टेफानोस सितसिपासी, कार्लोस अल्कराझ, मेदवेदेवने पुढच्या फेरीतील आपले स्थान निश्चित केले. महिला एकेरीत गाफने आपल्या दुसऱ्या सामन्यात रोमानियाच्या एन्का टोडोनीला ६-२, ६-१ अशा फरकाने पराभूत केले.

जाहीर सूचना

मी, **भरत भुवरजी मारू** राहणार सदनिका क्र. २०२, २ रा मजला, साई कृपा बिल्डींग, अरविंद कॉलनी, एस. व्ही. रोड, विलेपार्ले (प), मुंबई - ४०००५६ याखाली लिहिलेल्या **अनुसूची** मध्ये अधिक तपशिलवारपणे वर्णन केलेली मालमत्ता (**"सबर मालमत्ता"**) श्री. भुवरजी नारन मारू (**"सबर भुवरजी"**) आणि आई सौ. शुशिला बी. मारू उर्फ सुशिलाबेन भुवरजी मारू (**"शुसिला"**) यांच्या कडून त्यांच्या मृत्युनंतर आणि तसेच हक्कसोड करारनाम्याच्या आधारे (याखाली वर्णन केल्यानुसार) वारसा हक्काने प्राप्त केली आणि संपादित केली आहे.

मी नमूद करतो की, मालमत्तेची याखाली नमूद केलेली मूळ कागदपत्रे इतर बाबींसोबतच हरवली/गहाळ झाली आहेत किंवा सापडत नाहीत; आणि माझ्या अत्यंत परिश्रमपूर्वक शोध घेऊन देखील ती सापडलेली नाहीत:

(अ) अंधेरी येथील हमीचे उप-निबंधक क्र. २ यांच्याकडे क्र. बीडीआर४-०९६९९-२००७ अन्वये योग्यरित्या नोंदणीकृत असलेल्या शुशिला यांच्याद्वारे बनविलेल्या आणि अंमलात आणलेल्या दिनांक २० डिसेंबर, २००७ रोजीच्या उद्घोषणा करारनाम्यासह श्री. विजय एम. कोटक आणि भुवरजी व शुसिला यांच्यादरम्यान बनलेल्या आणि अंमलात आणलेले दिनांक १९ नोव्हेंबर, १९९२ रोजीचे विक्री करारपत्र;

ब) साई कृपा को-ऑपरेटिव्ह हौसिंग सोसायटी लिमिटेड या संस्थेद्वारे पारित डिस्टिंक्टिव्ह क्र. २१ ते २५ (दोन्ही समाविष्ट) धारण केलेले भाग प्रमाणपत्र क्र. ०५.

क) माझी भावंडे श्री. प्रकाश भुवरजी मारू, श्री. नविन भुवरजी मारू आणि सौ. हसुमती धिरज पोरिया उर्फ हसुमती भुवरजी मारू आणि मी स्वतः यांच्यादरम्यान बनलेल्या आणि अंमलात आणलेल्या दिनांक १८ ऑगस्ट, २०२३ रोजीच्या हक्कसोड करारनाम्याद्वारे (यापश्चात **"हक्कसोड करारनामा"** असे उल्लेखित); आणि

ड) मालमत्तेशी संबंधित पत्रव्यवहार.

यापश्चात एकत्रितरित्या **"शीर्षक वस्तऐवज"** असे उल्लेखित.

मी असे नमूद करतो की, मी शीर्षक करारपत्रे कोणत्याही व्यक्ती/पक्षकाराकडे जमा केलेली नाहीत. कोणा व्यक्तींचा मालमत्ता आणि/किंवा तिच्या कोणत्याही भागाविरुद्ध, मध्ये किंवा वर वारसा, विक्री, देवाणघेवाण, गहाणवट, प्रभार, भेट, न्यास, देखभाल, ताबा, भाडेकरू, भाडेपट्टी, लिव्ह ॲण्ड लायसन्स, धारणाधिकार यामार्गे किंवा अन्यथा कशाही प्रकारे कोणताही दावा असल्यास, किंवा अन्यथा कोणत्याही व्यक्तीकडे कोणत्याही व्यवस्था किंवा अन्य प्रकारे शीर्षक करारपत्राचा कायदेशीर ताबा असल्यास, त्यांना याद्वारे विनंती करण्यात येते की, त्यांनी त्याबाबत अशा दावा किंवा आक्षेपाच्या समर्थनार्थ दस्तऐवजांसह लेखी स्वरुपात निम्नस्वाक्षरीकारांना **श्री. भरत भुवरजी मारू**, सदनिका क्र. २०२, २ रा मजला, साई कृपा इमारत, अरविंद कॉलनी, एस. व्ही. रोड, विलेपार्ले (प), मुंबई - ४०००५६ येथे सदर सूचना प्रसिद्धीच्या दिनांकापासून १४ (चौदा) दिवसांच्या कालावधीमध्ये सूचित करावे, असे न केल्यास मी त्याचा असा अर्थ लावेन आणि स्वीकारेन की, असा कोणताही दावा किंवा आक्षेप अस्तित्वात नाही; आणि त्याचा असा अर्थ लावण्यात येईल की, ते अस्तित्वात नाहीत/सोडून दिले/गुंडाळून ठेवले आहेत आणि माझ्यावर बंधनकारक नसेल.

अनुसूची

मालमत्तेचे वर्णन

साई कृपा को-ऑपरेटिव्ह हौसिंग सोसायटी लिमिटेडद्वारे पारित भाग प्रमाणपत्र क्र. ०५ मध्ये समाविष्ट डिस्टिंक्टिव्ह क्र. २१ ते २५ (दोन्ही समाविष्ट) धारण केलेल्या रु. ५०/- (रुपये पन्नास मात्र) प्रत्येकीचे ५ (पाच) पूर्णतः भरणा केलेले समभाग आणि त्याच्याशी संबंधित, अरविंद कॉलनी, एस. व्ही. रोड, विलेपार्ले (पश्चिम), मुंबई - ४०००५६ येथे स्थित गाव विलेपार्ले (पश्चिम), तालुका अंधेरी, मुंबई उपनगर जिल्ह्याचा सीटीएस क्र. ३६५ आणि ३६५/१ ते ३६५/४ धारण केलेल्या आणि मोजमाप ५००.४० चौरस मीटर्स किंवा साधारण तेवढ्याच मोठ्या जमिनीच्या तुकड्यावर बांधलेल्या आणि उभ्या असलेल्या **"साई कृपा"** इमारतीमधील दुसऱ्या मजल्यावरील सदनिका क्र. २०२ मोजमाप २९५ चौरस फूट समतूल्य २७.४१ चौरस मीटर्स कार्पेट क्षेत्रफळ.

दिनांक ५ जुलै, २०२४.

सही/-
श्री. भरत भुवरजी मारू

फॉर्म जी
गुंतवणूक आणि आर्थिक मध्यस्थी सेवांच्या व्यवसायामध्ये कार्यरत मेडीबिझ प्रायव्हेट लिमिटेडकरिता स्वारस्य अभिव्यक्तीकरिता आमंत्रण
(नादारी आणि दिवाळखोरीपणा (कॉर्पोरेट व्यक्तीकरिता दिवाळखोरी ठराव प्रक्रिया) विनियमन, २०१६ च्या विनियमन ३६ए च्या उप-विनियमन (१) अन्वये)

संबंधित तपशील

१.	कॉर्पोरेट ऋणकोचे नाव व पॅन / सीआयएन / एलएलपी क्र.	**मेडीबिझ प्रायव्हेट लिमिटेड** सीआयएन - **U72200MH2000PTC294957** पॅन - **AACCM0084D**
२.	नोंदणीकृत कार्यालयाचा पत्ता	कॉर्पोरेट ऋणकोचे कार्यालयः माणेक महल, ६ वा मजला, ९० वीर नरीमन रोड, मुंबई, महाराष्ट्र, भारत - ४०००२०.
३.	वेबसाईटचे यूआरएल	उपलब्ध नाही
४.	बहुसंख्य अचल संपत्ती असलेल्या जागेचा तपशील	मुंबई
५.	मुख्य उत्पादने/सेवांची स्थापित क्षमता	माहिती उपलब्ध नाही
६.	गत वित्तीय वर्षामध्ये विक्री झालेल्या मुख्य उत्पादने/सेवांचे परिमाण आणि मूल्य	परिमाणाबाबत माहिती उपलब्ध नाही. कॉर्पोरेट ऋणकोने वित्तीय वर्ष २०२२-२३ करिता लेखापरिक्षित वित्तीय विवरणपत्रानुसार प्रचलनामधून कोणताही महसूल प्राप्त केला नाहीत (इतर उत्पन्न रु. २८,५००). वित्तीय वर्ष २०२३-२४ करिता वित्तीय विवरणपत्र उपलब्ध नाही.
७.	कर्मचारी/कामगारांची संख्या	माहिती उपलब्ध नाही
८.	गत उपलब्ध दोन वर्षांची वित्तीय विवरणपत्रे (वेळापत्रकासह), धनकोंची यादी उपलब्ध असणारे यूआरएलः	**medybiz.987@yahoo.com** येथे ईमेल पाठवून तपशील प्राप्त करता येतील.
९.	संकेताच्या कलम २५(२)(एच) अन्वये ठराव अर्जदाराची पात्रता उपलब्ध असणारे यूआरएलः	**medybiz.987@yahoo.com** येथे ईमेल पाठवून तपशील प्राप्त करता येतील.
१०.	स्वारस्य अभिव्यक्ती स्वीकारण्याकरिता अंतिम दिनांक	२०.०७.२०२४
११.	संभाव्य ठराव अर्जदारांची तात्पुरती यादी पारित करण्याचा दिनांक	३०.०७.२०२४
१२.	तात्पुरत्या यादीवर आक्षेप सादर करण्याचा अंतिम दिनांक	०४.०८.२०२४
१३.	संभाव्य ठराव अर्जदारांची अंतिम यादी पारित करण्याचा दिनांक	१४.०८.२०२४
१४.	संभाव्य ठराव अर्जदारांना माहिती निवेदनपत्रिका, मुल्यांकन नमुना, ठराव योजनेकरिता विनंती पारित करण्याचा दिनांक	१९.०८.२०२४
१५.	ठराव योजना सादरीकरणाचा अंतिम दिनांक	१८.०९.२०२४
१६.	ईओआयकडे सादर करण्यासाठी प्रक्रिया ईमेल आयडी	**medybiz.987@yahoo.com**

आयपीई - एनपीव्ही इन्सॉल्व्हन्सी प्रोफेशनल्स प्रायव्हेट लिमिटेड
(पूर्वीची मंत्राह इन्सॉल्व्हन्सी प्रोफेशनल्स प्रायव्हेट लिमिटेड)
त्यांचे संचालक - श्री. रितेश प्रकाश अदाविया यांच्या द्वारे
मेडीबिझ प्रायव्हेट लिमिटेडच्या प्रकरणामध्ये ठराव व्यावसायिक म्हणून नियुक्त
आयबीबीआय नोंद. क्रमांकः IBBI/IPE-0040/ IPA-2/2022-23/ 50021
दिनांकः ५ जुलै, २०२४ पत्रव्यवहाराकरिता ईमेलः **medybiz.987@yahoo.com**
ठिकाणः अहमदाबाद एएफए वैधताः दि. १४.०१.२०२५ पर्यंत

इंडियन असोसिएशन ऑफ इन्व्हेस्टमेन्ट प्रोफेशनल्स
सीआयएनः U91990MH2005NPL152320
नोंद. कार्या.: ७ वा मजला, ७०२, ए विंग, सी/६६, जी ब्लॉक, वन बीकेसी, बँक ऑफ बडोदासमोर, वांद्रे पूर्व, मुंबई - ४०००५१.
वेबसाईटः www.cfasocietyindia.org, ईमेलः secretary@india.cfasociety.org

सूचना

याद्वारे सूचना देण्यात येते की, कंपनी कायदा, २०१३ च्या तरतुदी आणि दिनांक ०५ मे, २०२०, १३ एप्रिल, २०२० आणि ०८ एप्रिल, २०२० रोजीच्या इतर परिपत्रकांसह वाचावयाच्या दिनांक २८ डिसेंबर, २०२२, ०५ मे, २०२२, १३ जानेवारी, २०२१ नंतर पारित केलेले २५ सप्टेंबर, २०२३ रोजीचे एमसीए परिपत्रकाच्या अनुषंगाने याद्वारे सूचना देण्यात येते की, कंपनी त्यांची एकोणिसावी वार्षिक सर्वसाधारण सभा ('एजीएम') शुक्रवार, दि. २६ जुलै, २०२४ रोजी सायं. ४.०० भाप्रवे वाजता व्हिडियो कॉन्फरन्सिंग ("व्हीसी") किंवा इतर दृक श्राव्य माध्यम ("ओएव्हीएम") द्वारे घेण्यात येणार आहे.

सदस्यांना याद्वारे सूचित करण्यात येते की, उपरोल्लेखित परिपत्रकांच्या अनुषंगाने, आभासी एजीएमच्या सूचना त्या सर्व नियमित सदस्यांना ईमेलद्वारे पाठविण्यात येईल, ज्यांचे ईमेल कंपनीकडे नोंदणीकृत आहेत. कंपनी त्यांच्या सर्व नियमित सदस्यांना, ज्यांनी अद्याप त्यांचे ईमेल पत्ते नोंदविलेले नाहीत किंवा त्यांचे ईमेल पत्ते कंपनीकडे अद्ययावत केलेले नाहीत, त्यांना या सार्वजनिक जाहिरात प्रसिद्ध केल्याच्या ३ दिवसांमध्ये तसे करण्याची विनंती करीत आहे.

तुमचा ईमेल आयडी अद्ययावत करण्याकरिता, कृपया *https://membership.cfainstitute.org/managemembership* **येथे लॉगईन करावे.**

कंपनी एजीएम सूचना त्यांच्या वैयक्तिक नियमित सदस्यांना पाठवेल आणि ती त्यांच्या वेबसाईट www.cfasocietyindia.org वर अपलोड करतील. ती ई-मतदान प्लॅटफॉर्म म्हणजेच कंपनीने इलेक्ट्रॉनिक पद्धतीने मतदान सुविधा प्रदान करण्याकरिता नियुक्त केलेल्या अधिकृत एजन्सी, नॅशनल सिक्युरिटीज डिपॉझिटरी लिमिटेड ('एनएसडीएल') च्या www.evoting.nsdl.com वर देखील उपलब्ध असेल.

कृपया नोंद घ्यावी की, एजीएम सूचना प्राप्त करण्याकरिता, मतदान करण्याकरिता आणि एजीएममध्ये इलेक्ट्रॉनिक पद्धतीने सहभागी होण्याकरिता फक्त नोंदणीकृत ईमेल आयडी विचारात घेण्यात येतील. दूरस्थ ई-मतदान आणि एजीएमला उपस्थित राहण्याकरिता युजर आयडी आणि पासवर्ड एनएसडीएल द्वारे ईमेल-आयडी evoting@nsdl.com मार्फत सदस्यांना त्यांच्या नोंदणीकृत ईमेल आयडीवर पाठविण्यात येतील.

सभेस जोडले जाण्याकरिता सुविधा नियोजित वेळेपूर्वी किमान ३० मिनिटे आधी खुली करण्यात येईल आणि अशा नियोजित वेळेनंतर ३० मिनिटांच्या समाप्तीपर्यंत बंद करण्यात येणार नाही.

ईमेल पत्त्याच्या नोंदणीकरणाशी संबंधित कोणत्याही शंका असल्यास, सदस्य खालील ठिकाणी संपर्क करू शकतातः

तपशील	नॅशनल सिक्युरिटी डिपॉझिटरी लिमिटेड	इंडियन असोसिएशन ऑफ इन्व्हेस्टमेन्ट प्रोफेशनल्स
नाव आणि हुद्दा	श्री. अभिजीत गुंजाळ सहाय्यक व्यवस्थापक	कु. शेफाली जैन उप मुख्य - वित्त आणि अनुपालन
पत्ता	४ था मजला, ट्रेड वर्ल्ड, ए विंग, कमला मिल्स कंपाऊंड, सेनापती बापट मार्ग, लोअर परेल, मुंबई - ४०००१३.	७ वा मजला, ७०२, ए विंग, सी/६६, जी ब्लॉक, वन बीकेसी, बँक ऑफ बडोदासमोर, वांद्रे (पूर्व), मुंबई ४०००५१.
संपर्क क्रमांक	०२५ - ४८८६ ७०००	०२२-६१७९८९५४
ईमेल आयडी	evoting@nsdl.com	secretary@india.cfasociety.org

इंडियन असोसिएशन ऑफ इन्व्हेस्टमेन्ट प्रोफेशनल्स करिता
सही/-
लितेश कोरशी गडा
संचालक
(डीआयएनः ०३३०७०५७)
ठिकाणः मुंबई
दिनांकः ०५ जुलै, २०२४

सुविचार

विलास कोळेकर
खंडाळा, रत्नागिरी. मोबा.९४२२४२०६११

जेव्हा माणूस स्वतःला परिपूर्ण समजतो तेव्हाच त्याच्यातील अहंकार जागा होतो.

पंचांग

शुक्रवार ५ जुलै, २०२४
शक १९४६ क्रोधीनामसंवत्सर
ज्येष्ठ अमावास्या
नक्षत्र : आर्द्रा

-: जन्मराशी :-
००-०१ ते २४-०० मिथुन

रवी उदय- ०६-०७
रवी अस्त- १९-१९

दर्श अमावास्या, सूर्य पुनर्वसूला रात्री ११.३९ वाहन हत्ती, अमावास्या उत्तर रात्री ४.२६ पर्यंत

पाककृती

कांदा कचोरी

★**साहित्य** - २०० ग्रॅम मैदा, ३ चमचे बेसन, २ ते ३ मध्यम कांदे तुकडे केलेले, २ -३ हिरवी मिरची, ४ उकडलेले बटाटे, २ चमचे कोथिंबीर, १ टीस्पून तेल, दीड चमचे काश्मिरी लाल तिखट, दीड टीस्पून चाट मसाला, १/२ टीस्पून गरम मसाला, १/२ टीस्पून ओवा, ५ ते ६ टीस्पून तेल, १ चमचा काळे मीठ, १/२ टीस्पून हिंग, मीठ चवीनुसार

★**कृती** - एका कढईत तेल, कोथिंबीर आणि हिंग घालून शिजवा. यानंतर पॅनमध्ये बेसन, तिखट, काळे मीठ, चाट मसाला आणि गरम मसाला घालून आणखी काही मिनिटे परतून घ्या. आता कढईत चिरलेला कांदा, मीठ आणि हिरवी मिरची घालून कांदा मऊ होईपर्यंत शिजवा. नंतर बटाटे घालून सर्व चांगले मिक्स करा. आता हे मिश्रण थंड होण्यासाठी ठेवा. कचोरीचे पीठ तयार करण्यासाठी मैदा, ओवा, मीठ आणि तेलाच्या मदतीने मऊ पीठ मळून घ्या. पीठ मळून झाल्यावर ओल्या कपड्याने झाकून अर्धा तास तसेच ठेवा. ठरलेल्या वेळेनंतर मळलेल्या पिठाचे समान आकाराचे गोळे बनवा. त्यात कांदा आणि बटाट्याच्या मिश्रणाचे सारण भरा आणि चारही बाजूने नीट बंद करून कचोऱ्या हाताने लाटून घ्या. कचोरी मध्यम-मंद आचेवर तपकिरी होईपर्यंत तळा. तुमची टेस्टी कांद्याची कचोरी तयार आहे.

मुद्रक, प्रकाशक **सौ. जयश्री रमाकांत खाडिलकर-पांडे** यांनी हे दैनिक नवाकाळ ऑफीस आणि नवाकाळ प्रेस करिता १) दांगट मीडिया प्रा.लि., पत्ताः प्लॉट नं. २२, दिघा एमआयडीसी, टीटीसी इंडस्ट्रीयल एरीया, विष्णू नगर, दिघा, नवी मुंबई -४००७०८. २) एलिगंट ऑफसेट प्रिंटर्स प्रा.लि., पत्ताः प्लॉट नं.एफ ७-१ आणि एफ ७-२/२, एमआयडीसी, शिरोली इंडस्ट्रीयल एरीया, शिरोली गाव, ता.हातकणंगले, जिल्हा कोल्हापूर - ४१६१२२ येथे छापून घेतले व नवाकाळ बिल्डिंग, १३ नवाकाळ पथ, खाडीलकर रोड, गिरगांव, मुंबई -४००००४ येथे प्रसिद्ध केले.
संपादक : **रोहित रमाकांत पांडे**
संपर्क : संपादक विभागः ८६५२२०१४४०,
जाहिरात विभाग : ८१०८११६४२३, ८१०८११६४२९,
छोट्या जाहिरातीः ८४२२८१७४४५. वितरण विभाग : ९५९४९३६४४१
ई-मेल navakal.1923@gmail.com
'नवाकाळ ऑफिस व नवाकाळ प्रेस'चे प्रकाशन दैनिक 'नवाकाळ' आर.एन.आय.क्र.१८१४/५७
स्थापना ७ मार्च १९२३/ फाल्गुन वद्य ५ शके १८४४

Printed and Published by **Jayshree Ramakant Khadilkar-Pande** On behalf of Navakal Office And Navakal Press. Printed at 1) Dangat Media Pvt. Ltd., Address : Plot No.22, Digha M.I.D.C., TTC Industrial Area, Vishnu Nagar, Digha, Navi Mumbai - 400 708. . 2) Elegant Offset Pvt. Ltd., Address : Plot No.F7-1 & F7-2/2, M.I.D.C., Shiroli Industrial Area, Village Shiroli, Tal. Hatkanagle, Dist Kolhapur-416122. Published at Navakal Building, 13 Navakal Path, Khadilkar Road, Girgaum, Mumbai - 400 004.
Editor - **Rohit Ramakant Pande**

MANAPPURAM HOME FINANCE LTD.
मनप्पुरम होम फायनान्स लिमिटेड
पूर्वीची मनप्पुरम होम फायनान्स प्रा. लि.
सीआयएनः U65923K12010PIC039179
नोंद. कार्यालयः IV/४७०ए (जुना) W/६३८ए (नवीन) मनप्पुरम हाऊस वलपाड थ्रिशूर, केरळ ६८०५६७
कॉर्पो. कार्यालयः मनप्पुरम होम फायनान्स लिमिटेड, तिसरा मजला, युनिट क्र. ३०१ ते ३१५, ए विंग, 'कनाकिया वॉल स्ट्रीट', अंधेरी-कुर्ला रोड, अंधेरी पूर्व, मुंबई ४०००९३, महाराष्ट्र. दूरध्वनी क्र.: ०२२-६६२११०००, वेबसाईटः www.manappuramhomefin.com

ताबा सूचना (स्थावर मालमत्तेकरिता)

ज्याअर्थी, निम्नस्वाक्षरीकार यांनी **मनप्पुरम होम फायनान्स लि.** ("एमएएचओएफआयएल") चे प्राधिकृत अधिकारी म्हणून सिक्युरिटायझेशन ॲण्ड रिकन्स्ट्रक्शन ऑफ फायनान्शियल असेट्स ॲण्ड एन्फोर्समेन्ट ऑफ सिक्युरिटी इंटरेस्ट *(कायदा), २००२ (५४/२००२) अन्वये आणि सिक्युरिटी इंटरेस्ट (एन्फोर्समेन्ट) नियमन, २००२ च्या नियमन ९ सह वाचावयाच्या कलम १३(१२) अन्वये प्राप्त अधिकारांचा वापर करून कर्जदार आण